

Recruitment to Bihar Regiment

5172. SHRI R. P. YADAV : Will the Minister of DEFENCE be pleased to state :

(a) whether only Adivasis are recruited to the Bihar Regiment;

(b) whether Government propose to make it broad-based so that people of Bihar get fair opportunity for recruitment thereto; and

(c) if so, by what time ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) No, Sir.

(b) All battalions of the Bihar Regiment, except for one battalion, enlist 50 per cent Adivasis and 50 per cent other Biharis. In the case of that one battalion only, 50 per cent Biharis, 25 per cent Adivasis and 25 per cent Oryas are enlisted.

(c) Not applicable.

Modification of Classification of Product Groups under Monopolies and Restrictive Trade Practices Rules

5173. SHRI SHRIKRISHAN MODI : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether Government are examining the question of modifying the classification of product groups made under the Monopolies and Restrictive Trade Practices Rules to determine the dominance of an undertaking; and

(b) if so, the salient features of the proposal under examination and the reasons therefor ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) and (b). Under the Monopolies and Restrictive Trade Practices (Classification of Goods) Rules, 1971, made in consultation with the concerned Ministries and the Central Statistical Organisation groups of products have been prescribed. In many cases this grouping of products has made the field for determining dominance

much wider than under the listing of individual products by the Monopolies Inquiry Commission. While an undertaking may be dominant in an individual product it may not be so taking the group in the published classification. Whether the grouping in the published classification requires any further changes in the light of these facts is under review. It is not possible at this stage to indicate the precise manner in which modifications, if any, may be effected in these Rules.

Accidents to I. A. F. Planes

5174. SHRI T. BALAKRISHNIAH : Will the Minister of DEFENCE be pleased to state :

(a) the number of accidents involving Indian Force Planes during the last three months;

(b) the estimated loss of men and material; and

(c) the reasons for such frequent occurrence of the accidents ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b). During the period 1st Feb. 1972 to 30 April 1972 there were 14 serious accidents involving IAF aircraft. As a result of these accidents, 12 aircrew were killed and 14 aircraft were damaged beyond economical repair. In addition one pilot is missing since 28 April 1972.

(c) Investigations are in progress into all these accidents. No discernible pattern is evident. The aircraft involved have been of various types, and the accidents have occurred in different and widely separated areas. Statistically they fall within the range of our past experience, but the period is too short to draw any final conclusions for the year 1972.

Value of Import Licences given to various firms during the last three years

5175. SHRI K. S. CHAVDA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the total foreign capital and equity